

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4419
ANSWERED ON:30.08.2011
NATIONAL REGISTER OF CITIZENS
Chakravarty Smt. Bijoya

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the present status of updation of the National Register of Citizens (NRC) in Assam;
- (b) the steps initiated to remove the anomalies in the updating guidelines as represented by various minority groups; and
- (c) the target date fixed for completion of NRC updation work and the steps taken to ensure that only genuine citizens are included in the NRC?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): The Citizenship (Registration of Citizens and issue of National Identity cards) Rules 2003 has been amended for preparation of National Register of Citizens (NRC) 1951 in Assam based on relevant records. In order to undertake updating of NRC in all districts of Assam, Pilot Projects for updating of NRC in two blocks (each in Kamrup and Barpeta districts) has been started from 1.6.2010. As per report received from the Government of Assam, application forms were issued for updating of NRC against which 19500 applications were received in Chayagaon Revenue Circle (Kamrup District) and 15669 applications were received in Barpeta Revenue Circle (Barpeta District). The Government of Assam has set up a Cabinet Sub-Committee to examine the difficulties being faced in the process for updation of NRC and to make recommendations for making the process simple and convenient. The position was reviewed in a meeting with the Government of Assam on 24.8.2011. In the said meeting, the Government of Assam has been advised that report of the Cabinet Sub-Committee be expedited and timelines for completion of pilot project be suggested.